

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No.84/2024

IN THE MATTER OF:

Ankur Jain

.... PETITIONER

VERSUS

Uttar Pradesh Pollution Control Board & Ors.

.... RESPONDENT

AMENDED MEMO OF PARTIES (As Per order dated 17.05.2024)

Ankur Jain

S/o Mr Sunil Kumar Jain

6 A, Aggarwal Dham, Behind Patiram Mandir

Shikei Road, Mathura

Phone: 83979998575

.... PETITIONER

VERSUS

1. UTTARPRADESH POLLUTION CONTROL BOARD

Through its Member Secretary,

Building. No. TC-12V

Vibhuti Khand, Gomti Nagar

Lucknow – 226 010

Phone No: +91-522-2720831, 2720681, 2720691

E-mail: ms@uppcb.in / grievance@uppcb.com

(.... RESPONDENT 1)

2. DISTRICT MAGISTRATE, MATHURA

Address : Collectorate Compound Mathura

Phone No: + 9454417512

Email: dmmat@nic.in

(.... RESPONDENT 2)

3. OM AHAM SOCIAL WELFARE FOUNDATION

Through its administrative head, 48 –C ,

Gautam Nagar, Road No. 3

Mandsaur , Madhya Pradesh

Phone No: 89204 91008

Email: info@arham.yoga

(.... RESPONDENT 3)

4. DISTRICT / DIVISIONAL FOREST OFFICER , MATHURA

Office of Divisional Director, Social Forestry Division,

Forest Colony, Near Faiz-e-Aam College,

Swarg Marg, Civil Lines, Mathura

Phone No: 7839435136

Email: mathuraforest@gmail.com

(.... RESPONDENT 4)